

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

RAJYA SABHA UNSTARRED QUESTION NO. 212

**ANSWERED ON TUESDAY THE 4TH FEBRUARY, 2025
MAGHA 16, 1946 (SAKA)**

FINANCIAL EDUCATION FOR YOU (FEFY) PROGRAM

QUESTION

212. Smt. Rekha Sharma:

Shri Brij Lal:

Dr. Anil Sukhdeorao Bonde:

Shri Mithlesh Kumar:

Shri Jaggesh:

Shri Subhash Barala:

Smt. Maya Naroliya:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the outcomes the Ministry expects from the MoU signed between the Investor Education and Protection Fund Authority (IEPFA) and Association of Chartered Certified Accountants (ACCA) in terms of enhancing financial literacy among school children;**
- (b) the manner in which the “Financial Education for You” program be integrated into the existing school curriculum;**
- (c) whether there are any strategies in place by the Ministry of implement the “Financial Education for You” program in rural schools; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

(HARSH MALHOTRA)

(a) to (d): An MoU has been signed with Strategic Educational Professionals Pvt. Ltd., a subsidiary of Association of Chartered Certified Accountants (ACCA), for developing a digital programme which focusses on experiential learning aimed at promoting financial literacy for school children. It is envisaged to provide this content to select schools, including rural schools, through a pilot project. The programme envisages delivery of this program through training of school teachers.
